

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :15/12/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1512-AT11A.M.

774-ADMISSION-COURTCODE-TRANSGENEGDR-AT11.05AM

	Misc. Application	1173/2022	TRANSGENE LTD.-DELAY Vs. SEBI	BIOTEK Adv. L. S. Shetty
	(Main Matter Number :SEBI Appeal/0000812/2022)			
	Misc. Application	1174/2022	K.KOTESHWAR RAO-DELAY Vs. SEBI	Adv. L. S. Shetty
	(Main Matter Number :SEBI Appeal/0000813/2022)			
	Misc. Application	1175/2022	NARAYANA MURTHY PENTYALA-DELAY Vs. SEBI	Adv. L. S. Shetty
	(Main Matter Number :SEBI Appeal/0000814/2022)			
	Misc. Application	1191/2022	NARAYANA MURTHY PENTYALA-EXEMPTION Vs. SEBI	Adv. L. S. Shetty
	(Main Matter Number :SEBI Appeal/0000814/2022)			
1	SEBI Appeal	812/2022	TRANSGENE BIOTEK LTD. Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
	Sub Matter :	Misc. Application/0001173/2022		
	Sub Matter :	Misc. Application/0001723/2022		
2	SEBI Appeal	813/2022	K.KOTESHWAR RAO Vs. SEBI	Adv. L. S. Shetty
	Sub Matter :	Misc. Application/0001174/2022		
	Sub Matter :	Misc. Application/0001724/2022		
3	SEBI Appeal	814/2022	NARAYANA MURTHY PENTYALA Vs. SEBI	Adv. L. S. Shetty

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0001191/2022		
	Sub Matter :	Misc. Application/0001175/2022		
	Sub Matter :	Misc. Application/0001725/2022		
	Misc. Application	1723/2022	TRANSGENE BIOTEK LTD.-AMENDMENT Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000812/2022)				
	Misc. Application	1724/2022	K. KOTESHWAR RAO-AMENDMENT Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000813/2022)				
	Misc. Application	1725/2022	NARAYAN MURTHY PENTYALA-AMENDMENT Vs. SEBI	Adv. L. S. Shetty, Partner - SMA
(Main Matter Number :SEBI Appeal/0000814/2022)				
<u>686-ADMISSION-COURTCODE-PRICEFALL-AT11.07AM</u>				
4	SEBI Appeal	1012/2022	MS. USHA MURUGAVEL Vs. SEBI	Adv. Amrita Jain
<u>91-ADMISSION-COURTCODE-CLAIMSANUGRAH- AT 11.09A.M.</u>				
5	Misc. Application	1627/2022	BIJAL N. VEJANI-DELAY Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0001013/2022)				
	Misc. Application	1628/2022	BIJAL VEJANI-EXEMPTION Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0001013/2022)				
6	Misc. Application	1629/2022	NIKUNJ K. VEJANI HUF-DELAY Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0001014/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1630/2022	NIKUNJ K. VEJANI HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0001014/2022)	Kamal Agrawal AR
	SEBI Appeal	1013/2022	BIJAL N. VEJANI Vs. NSEIL	Kamal Agrawal AR
	Sub Matter :	Misc. Application/0001627/2022		
	Sub Matter :	Misc. Application/0001628/2022		
	SEBI Appeal	1014/2022	NIKUNJ K. VEJANI HUF Vs. NSEIL	Kamal Agrawal AR
	Sub Matter :	Misc. Application/0001629/2022		
	Sub Matter :	Misc. Application/0001630/2022		
<u>766-MAHEARING-COURTCODE-MARESTORATION.</u> AT 11.11 A.M.				
	SEBI Appeal	737/2022	ARUN KOCHAR Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	Sub Matter(Disposed) :	Misc. Application/0000889/2022		
	Sub Matter(Disposed) :	Misc. Application/0000890/2022		
	Sub Matter :	Misc. Application/0001449/2022		
	SEBI Appeal	738/2022	Rahul Kumar Vs. SEBI	Gaurav Bhardwaj Advocate
	Sub Matter(Disposed) :	Misc. Application/0000907/2022		
	Sub Matter(Disposed) :	Misc. Application/0000908/2022		
	Sub Matter :	Misc. Application/0001448/2022		
7	Misc. Application	1448/2022	Rahul Kumar Vs. SEBI RESTORATION OF APPEAL	Gaurav Bhardwaj Advocate
	(Main Matter Number :SEBI Appeal/0000738/2022)			
8	Misc. Application	1449/2022	Arun Kochar Vs. SEBI RESTORATION OF APPEAL	Gaurav Bhardwaj Advocate
	(Main Matter Number :SEBI Appeal/0000737/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>664-MAHEARING-COURTCODE-MAREVIEW</u> AT 11.13 A.M.				
9	Misc. Application	1425/2022	Kesar Petroproducts Limited Vs. BSE LIMITED	Aasavari Kadam, Adv.
(Main Matter Number :SEBI Appeal/0000432/2022)				
	Review Application	75/2022	KESAR PETROPRODUCTS LIMITED Vs. SEBI	Adv. Aarti Sathe
(Main Matter Number :SEBI Appeal/0000432/2022)				
<u>303PARTHEARD-CODE-SAHARA-AT 11.15 A.M.</u>				
10	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000440/2019				
Sub Matter(Disposed) : Review Application/0000037/2021				
Sub Matter : Misc. Application/0000990/2022				
	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0001229/2021				
	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Misc. Application	990/2022	SAHARA INDIA COMMERCIAL CORPORATION LTD Vs. SEBI	Vis Legis Law Practice
(Main Matter Number :SEBI Appeal/0000250/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>228-PART HEARD-COURTCODE-MARGINSHORTFALL-AT12NOON</u>				
11	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
	Sub Matter :	Misc. Application/0000736/2021		
	Sub Matter(Disposed) :	Misc. Application/0000683/2021		
	Sub Matter :	Misc. Application/0000512/2020		
	Sub Matter :	Misc. Application/0000422/2020		
	Sub Matter :	Misc. Application/0000585/2020		
	Sub Matter :	Misc. Application/0001192/2021		
	Sub Matter :	Misc. Application/0001353/2021		
	Sub Matter :	Misc. Application/0001354/2021		
	Sub Matter :	Misc. Application/0000134/2022		
	Sub Matter :	Misc. Application/0000213/2022		
	Sub Matter :	Misc. Application/0000221/2022		
	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE Clearing Ltd and Ors	PARINAM LAW ASSOCIATES Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	736/2021	EDELWEISS CUSTODIAL SERVICES- Inspection of documents Vs. NSE CLEARING LTD. AND ANR.	
(Main Matter Number :SEBI Appeal/0000441/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1353/2021	ANKIT MEHTA AND OTHERS- INTERVENTION APPLICATION Vs. NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	134/2022	Edelweiss Custodial Services Ltd.-INTERVENING APPL Vs. NSE Clearing Limited and Anr.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	213/2022	Edelweiss Custodial Services Ltd. -Direction Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	221/2022	Mr. jayesh M. jhaveri Intervenor Vs. NSE Clearing Limited and Anr.	M/s. Kamal and Co. Advocates for Intervenal
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1354/2021	MANINDRA CHANDRASEN- INTERVENTION APP Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
12	SEBI Appeal	370/2021 (/0000)	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates MKA-Res. Nos. 1 and 2

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1192/2021	Edelweiss Custodial Services Ltd.-Adjournment Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co. Shardul Amarchand Mangaldas and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				
13	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co. P.N.Modi,Sr. Adv. - R1, None for R2
Sub Matter :		Misc. Application/0000099/2020		
Sub Matter :		Misc. Application/0000482/2020		
Sub Matter(Disposed) :		Misc. Application/0001166/2021		
Sub Matter(Disposed) :		Misc. Application/0001167/2021		
Sub Matter :		Misc. Application/0001346/2021		
	Misc. Application	1346/2021	HARSH ROHITBHAI PATEL -INTERVENER Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	ROBIN SHAH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000080/2020)				
	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PARINAM LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000080/2020)				
	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PUROHIT AND PUROHIT
(Main Matter Number :SEBI Appeal/0000080/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1407/2021	SMC GLOBAL SECURITIES LTD.-STAY Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000757/2021)				
	SEBI Appeal	757/2021	SMC GLOBAL SECURITIES LTD. Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0001406/2021				
Sub Matter : Misc. Application/0001407/2021				
Sub Matter(Disposed) : Misc. Application/0000133/2022				
<u>104-ADMDISPOSAL-COURTCODE-GUIDELINES-AT12.05 PM</u>				
14	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter : IRDA-MISCAPPLICATION/0000004/2019				
	IRDA-MISCAPPLICATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000003/2019)				
	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter : IRDA-MISCAPPLICATION/0000001/2020				
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000001/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangaldas
	IRDA-MISCAPPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
	(Main Matter Number :IRDA Appeal/0000005/2020)			
	IRDA-MISCAPPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
	(Main Matter Number :IRDA Appeal/0000006/2020)			
	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
	Sub Matter : IRDA-MISAPPLICATION/0000003/2020			
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
	Sub Matter : IRDA-MISAPPLICATION/0000005/2020			

147GOVERNANCEWTM-CODE-CORPORATEGOVERNANCEWTM-12.10

15	SEBI Appeal	335/2019	National Stock Exchange of India Ltd. Vs. SEBI	Mr. Darius Khabata, Sr. Advocate-i/bAZB and Partners Mr. Rafique Dada, Sr. Advocate-i/b The Law Point
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	328/2019	Suprebhat Lala Vs. SEBI	Mr.JanakDwarkadas,Sr.Adv-ib-JobyMathew Associates Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	329/2019	Infotech Financials Pvt. Ltd. and Others Vs. SEBI	Mr.JanakDwarkadas,Sr.Adv-i/b-ZerickDastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	330/2019	Ajay Shah Vs. SEBI	Mr Shyam Mehta, Sr. Advocate-i/b-Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	332/2019	Ravi Narain Vs. SEBI	Mr. P. N.Modi, Sr. Advocate-i/b-MK Shri RafiqueDada,Sr.Adv.-i/b-TheLawPoint
	SEBI Appeal	338/2019	Chitra Ramakrishna Vs. SEBI	Piyash Raheja, Advocate-i/b- S. Priya, Advocate Mr. Anubhav Ghosh, Advocate-i/b the Law Point

350-ADM DISPOSAL-COURTCODE-DEBARREDGDR-AT12.15P.M.

16	SEBI Appeal	566/2020	Pravin Champalal Jain Vs. SEBI	Mr. Amit Mishra, Advocate ELP
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914-SECONDARY-CODE-SECONDARYSERVERAO-AT12.20PM

17	SEBI Appeal	166/2021	National Stock Exchange of India Limited Vs. SEBI	Mr. Darius Khambata, Senior Advocate Mr. Rafique Dada, Senior Advocate
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Sub Matter : Misc. Application/0000178/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	167/2021	Ravi Narain Vs. SEBI	Mr. P.N. Modi, Senior Advocate Mr. Rafique Dada, Senior Advocate
	Misc. Application	178/2021	National Stock Exchange of India Ltd. Vs. SEBI	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000166/2021)				
	SEBI Appeal	168/2021	Ms. Chitra Ramakrishna Vs. SEBI	Mr. Piyush Raheja, Advocate Mr. Rafique Dada, Senior Advocate
	SEBI Appeal	369/2021	OPG Securities Pvt. Ltd. and Ors. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Mustafa Doctor, Senior Advocate

697-DISPOSAL-COURTCODE-INVESTMENTADVISER-AT12.25PM

18	SEBI Appeal	62/2022	BULL INVESTMENT PVT. LTD. A OR Vs. SEBI	RESEARCH ADVISORS	Vedchetan Patil Advocate, Bombay High Court
Sub Matter(Disposed) : Misc. Application/0001420/2021					
Sub Matter : Misc. Application/0001421/2021					
Sub Matter : Misc. Application/0000271/2022					
	Misc. Application	1421/2021	BULL INVESTMENT LTD. AND OR Vs. SEBI	RESEARCH ADVISORS P.	Vedchetan Patil Advocate, Bombay High Court
(Main Matter Number :SEBI Appeal/0000062/2022)					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	271/2022	Bull Research Investment Advisors Pvt Ltd and Ors. Vs. SEBI	Mr. Vedchetan Patil, Advocate Mansukhlal Hiralal and Co.
(Main Matter Number :SEBI Appeal/0000062/2022)				

757-DISPOSAL-COURTCODE-MCXINSPECTION-12.30PM

19	SEBI Appeal	170/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) : Misc. Application/0000257/2022				
Sub Matter(Disposed) : Misc. Application/0000258/2022				
	SEBI Appeal	171/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) : Misc. Application/0000259/2022				
Sub Matter(Disposed) : Misc. Application/0000260/2022				
	SEBI Appeal	172/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) : Misc. Application/0000261/2022				
Sub Matter(Disposed) : Misc. Application/0000262/2022				
	SEBI Appeal	173/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) : Misc. Application/0000263/2022				
Sub Matter(Disposed) : Misc. Application/0000264/2022				

812-DISPOSAL-COURTCODE-NONCOMPLIANCE-AT12.35PAM

20	SEBI Appeal	236/2022	Mr. Ashok Rajani Promoter of Seya Industries Ltd. Vs. NSEIL	Alliance Law
Sub Matter(Disposed) : Misc. Application/0000391/2022				
Sub Matter : Misc. Application/0000392/2022				
Sub Matter : Misc. Application/0000393/2022				
	Misc. Application	392/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-STAY Vs. NSEIL	Alliance Law
(Main Matter Number :SEBI Appeal/0000236/2022)				

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	Misc. Application	393/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-COD Vs. NSEIL (Main Matter Number :SEBI Appeal/0000236/2022)	Alliance Law
	SEBI Appeal	370/2022	Ashok Rajani, Promoter of Seya Industries Ltd. Vs. NSEIL Sub Matter(Disposed) : Misc. Application/0000649/2022	ALLIANCE LAW
<u>900-CODE-CORPORATEGOVERNANCEAOORDER-12.40PM</u>				
21	SEBI Appeal	409/2022	Ravi Narain Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000692/2022 Sub Matter(Disposed) : Misc. Application/0000693/2022	Bodhi Legal
	SEBI Appeal	425/2022	Mr. Ajay Shah Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000710/2022 Sub Matter(Disposed) : Misc. Application/0000712/2022 Sub Matter(Disposed) : Misc. Application/0000713/2022	Zerick Dastur, Advocates and Solicitors
	SEBI Appeal	426/2022	Suprabhat Lala Vs. SEBI	JOBY MATHEW AND ASSOCIATES
	SEBI Appeal	427/2022	Infotech Financials Pvt. Ltd. and Ors. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000711/2022 Sub Matter(Disposed) : Misc. Application/0000714/2022 Sub Matter(Disposed) : Misc. Application/0000715/2022	Zerick Dastur, Advocates and Solicitors
	SEBI Appeal	446/2022	NationalStockExchangeofIndiaLt d.-GOVERNANCEAOORDER Vs. SEBI Sub Matter : Misc. Application/0000725/2022	AZB PARTNERS

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	Misc. Application	725/2022	NSEL.-GOVERNANCEAOORDER- PRODUCTION OF VOLUMES Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000446/2022)				
	SEBI Appeal	560/2022	MS. CHITRA RAMKRISHNA Vs. SEBI	S Priya Advocate
<u>941-DISPOSAL-COURTCODE-DARKFIBREAO-AT12.45P.M.</u>				
22	SEBI Appeal	445/2022	NationalStockExchangeofIndiaLtd.-DARKFIBERAOORDER Vs. SEBI	AZB PARTNERS
Sub Matter : Misc. Application/0000724/2022				
	Misc. Application	724/2022	NSEIL.-DARKFIBERAOORDER-PRODUCTION OF VOLUMES Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000445/2022)				
	SEBI Appeal	464/2022	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
	SEBI Appeal	465/2022	Deviprasad Singh Vs. SEBI	Manilal Kher Ambalal and Co
	SEBI Appeal	466/2022	Nagendra Kumar SRVS Vs. SEBI	Manilal Kher Ambalal and Co
	SEBI Appeal	482/2022	Way2Wealth Brokers Private Limited Vs. SEBI	Harishankar Raghunath Associate, Trilegal
Sub Matter(Disposed) : Misc. Application/0000777/2022				

Securities Appellate Tribunal
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :15/12/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	483/2022	M.R. Shashibhushan Vs. SEBI	Vivek Sshah Senior Associate
Sub Matter(Disposed) :		Misc. Application/0000778/2022		
Sub Matter(Disposed) :		Misc. Application/0000779/2022		
	SEBI Appeal	484/2022	GKN SECURITIES AND OTHERS Vs. SEBI	PARINAM LAW ASSOCIATES
Sub Matter(Disposed) :		Misc. Application/0000798/2022		
	Misc. Application	815/2022	Mohit Mutreja-STAY Vs. SEBI	FINSEC LAW ADVISORS
(Main Matter Number :		SEBI Appeal/0000532/2022)		
	Misc. Application	816/2022	Mr. Parshant Mittal-STAY Vs. SEBI	FINSEC LAW ADVISORS
(Main Matter Number :		SEBI Appeal/0000533/2022)		
	Misc. Application	859/2022	MS. RIMA SRIVASTAVA-URGENCY Vs. SEBI	Trilegal
(Main Matter Number :		SEBI Appeal/0000623/2022)		
	SEBI Appeal	531/2022	Anand Subramanian Vs. SEBI	Wadia Ghandy and Co
	SEBI Appeal	532/2022	Mohit Mutreja Vs. SEBI	FINSEC LAW ADVISORS
Sub Matter :		Misc. Application/0000815/2022		
	SEBI Appeal	533/2022	Mr. Parshant Mittal Vs. SEBI	FINSEC LAW ADVISORS
Sub Matter :		Misc. Application/0000816/2022		
	SEBI Appeal	540/2022	Netaji Patil Vs. SEBI	
Sub Matter :		Misc. Application/0000939/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	541/2022	Jayant Bhusare Vs. SEBI	
Sub Matter :		Misc. Application/0000938/2022		
	Misc. Application	938/2022	Jayant Bhusare Vs. SEBI	
(Main Matter Number :				SEBI Appeal/0000541/2022)
	Misc. Application	939/2022	Netaji Patil Vs. SEBI	
(Main Matter Number :				SEBI Appeal/0000540/2022)
	SEBI Appeal	559/2022	MS. CHITRA RAMKRISHNA Vs. SEBI	S Priya Advocate
	SEBI Appeal	623/2022	MS. RIMA SRIVASTAVA Vs. SEBI	Trilegal
Sub Matter :		Misc. Application/0000859/2022		
	Misc. Application	1220/2022	PRASHANTH DSOUZA-DELAY Vs. SEBI	Ragini Singh and Associates
(Main Matter Number :				SEBI Appeal/0000842/2022)
	SEBI Appeal	842/2022	PRASHANTH DSOUZA Vs. SEBI	RAGINI SINGH AND ASSOCIATES
Sub Matter :		Misc. Application/0001220/2022		
Sub Matter(Disposed) :		Misc. Application/0001375/2022		
	SEBI Appeal	843/2022	SAMARK INFOTAINMENT PVT. LTD.- AO ORDER Vs. SEBI	RAGINI SINGH AND ASSOCIATES
Sub Matter :		Misc. Application/0001221/2022		
Sub Matter(Disposed) :		Misc. Application/0001376/2022		
Sub Matter(Disposed) :		Misc. Application/0001377/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1221/2022	SAMARK INFOTAINMENT PVT. LTD.- AO ORDER Vs. SEBI	RAGINI SINGH AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000843/2022)				

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23	SEBI Appeal	621/2022	PAT FINANCIAL CONSULTANTS PVT. LTD. Vs. SEBI	M and M Legal Ventures
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Sub Matter(Disposed) : Misc. Application/0000817/2022
 Sub Matter : Misc. Application/0001718/2022

	SEBI Appeal	622/2022	GANDIV INVESTMENT PVT. LTD. Vs. SEBI	M and M Legal Ventures
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Sub Matter(Disposed) : Misc. Application/0000940/2022
 Sub Matter : Misc. Application/0001719/2022

	Misc. Application	1718/2022	SEBI-DELAY IN REPLY Vs. Pat Financial Consultants Pvt. Ltd.	ELP M and M Legal Ventures
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(Main Matter Number :SEBI Appeal/0000621/2022)

	Misc. Application	1719/2022	SEBI-DELAY IN REPLY Vs. Gandiv Investment Pvt. Ltd.	ELP M and M Legal Ventures
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(Main Matter Number :SEBI Appeal/0000622/2022)

987-DISPOSAL-COURTCODE-WISECAO-AT12.55P.M

24	SEBI Appeal	624/2022	SANGEETA KAILASH PUROHIT Vs. SEBI	Vikas Bengani, Advocate
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	SEBI Appeal	625/2022	AJMERA SHARE TRADING AND PRIVATE LIMITED Vs. SEBI	Vikas Bengani, Advocate
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	668/2022	AMIT MAHESH BHATT Vs. SEBI	R V Legal
Sub Matter(Disposed) :		Misc. Application/0000956/2022		
	SEBI Appeal	695/2022	NSK STOCKS AND COMMODITIES PRIVATE LIMITED Vs. SEBI	Gagan Chhabra Advocate